GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 136 TO BE ANSWERED ON 15TH DECEMBER, 2017

CASES OF MILK ADULTERATION

136. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of **HEALTH ANDFAMILY WELFARE** be pleased to state:

- (a) the number of cases of milk adulteration registered in the country and action taken against them during the last three years, State-wise;
- (b) whether Food Safety and Standards Authority of India (FSSAI) has received any communication from Department of Animal Husbandry and Dairying on matter of milk adulteration in the country, if so, the details thereof;
- (c) whether the FSSAI has sought Action Taken Reports from all State Governments in terms of the direction given by the Supreme Court in August- 2016 to curb milk adulteration activities; and
- (d) if so, the details thereof and if not, the reasons therefor, State-wise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): As per information received from the States/UTs by the Food Safety and Standards Authority of India (FSSAI) regarding cases of milk adulteration registered in the Country and action taken against the defaulters during last three years i.e. 2014-15, 2015-16, 2016-17 are at Annexure-I, Annexure-II and Annexure-III respectively.
- (b): Yes, D.O. letters dated 14.10.2016, 27.10.2016, 08.11.2016, 05.04.2017, 27.07.2017, 18.09.2017 have been sent by the Department of Animal Husbandry, Dairying & Fisheries to FSSAI. A D.O. letter dated 02.06.2017 has also been sent by Hon'ble Minister of Agriculture & Farmers Welfare to Hon'ble Minister for Health & Family Welfare in connection with to check Adulteration in Milk and Milk Products and to ensure supply of safe and quality milk to the consumers in the country.
- (c) & (d): Yes. FSSAI has sought the Action Taken Report from all the States/UTs in terms of Order passed by the Hon'ble Supreme Court of India on 05.08.2016 in the matter WP (C) No. 159 of 2012 titled as Swami Achyutanand Tirth & Ors. Vs Union of India & Ors. to check the menace of adulterated milk.

State	Total No. of Samples Received	Samples Analyzed	No. of Samples found Adult. & Misbranded	No. of Cases Launched		No. of Convictions / Penalties			
				Criminal	Civil	Convictions	Penalties/	penalties	
				Crimina	Civii	Convictions	no.	amount	
A & N Islands	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Andhra Pradesh	271	271	25	6	4	1111	1111	177000	
ArunachaPradesh	27	21	4		4		2		
Assam	94	94	17	6	5	2			
Bihar	33	12	-						
Chandigarh	13	13	2		2				
Chhattisgarh	95	95	37		_				
Dadra & N.H	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Daman & Diu	1		Samples are analy	·					
Delhi			Samples are unary	,	1 300 1				
Goa	34	28							
Gujarat	1110	1117	97	0	51	2	18	244000	
Haryana	1110	111,	7.			_	- 10	21.000	
Himachal Pradesh	42	37	39		3	1		1000	
Jammu & Kashmir (till Dec'14)		173	54		57	42		233100	
Jharkhand	22	17	1	1	1				
Karnataka	287	279	40						
Kerala	100	96	4						
Lakshadweep									
Madhya Pradesh	983	948	282	21	170	58	58		
Maharashtra	2024	1620	421	22	103	33		1034000	
Manipur									
Meghalaya	1	1							
Mizoram									
Nagaland	1	1							
Odisha	72	72	15		+				
Puducherry	50	50							
Punjab	1350	1329	434	250		18			
Rajasthan	-300	-52			+	10			
Sikkim					+				
Tamil Nadu	165	158	36	1	28	26		472500	
Telangana	57	57	6	1	6	3		25000	
Tripura	8	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
Uttar Pradesh		1111	1111	1111	1 111	1111	1111	1111	
Uttarakhand	207	160	45		+				
West Bengal	207	100	73		+				
Trest Deligai			1559					2186600	

Source: States/UTs

State	Total No. of Samples Received	No. of Samples Analyzed	No. of Samples found Adult. & Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
				Launcheu				
				Criminal	Civil	Convictions	Penalties/no.	penalties amount
A & N Islands	9	9	4	0	0	0		0
Andhra Pradesh	205	205	22	1	7		5	48500
Arunachal Pradesh	21	21	1		1	0	1	2000
Assam								
Bihar	7	6	0					
Chandigarh	18	18	3		3			500000
Chhattisgarh	15	15	2					
Dadra & N.H	2	2	0				1	
Daman & Diu	7	7	0					
Delhi								
Goa	22	24	0				1	
Gujarat	925	916	80		60	38	205	823156
Haryana	160	160	21		28		11	222000
Himachal Pradesh	15	21	7		2	1		5000
Jammu & Kashmir (till Sep' 15)	118	99	43		49	25		219700
Jharkhand								
Karnataka								
Kerala	45	44	3					
Lakshadweep								
Madhya Pradesh	726	725	144	11	120	61	100	2878000
Maharashtra	1203	1171	285	32	80	9	68	1503050
Manipur							1	
Meghalaya (till Sep'	10	7	5					
Mizoram								
Nagaland							1	
Odisha	14	14	5	0				
Puducherry	58	58	0					
Punjab	1717	1220	389	32	295	5	101	
Rajasthan							1	
Sikkim								
Tamil Nadu	110	106	34		16	9	9	63000
Telangana							1	
Tripura							1	
Uttar Pradesh	3459	2787	1515	57	1224	397	763	2107020
Uttarakhand								
West Bengal								
Total	8866	7635	2563	133	1885	545	1263	2733460

Source: States/UTs

Annexure-III

State	Total No. of Samples Received	No. of Samples Analyzed	No. of Samples found Adult. & Misbranded	rt for Milk for the y No. of Cases Launched		No. of Convictions / Penalties		
				Criminal	Civil	Convictions	Penalties/ No.	Penalties Amount
A & N Islands	0	0	0					
Andhra Pradesh								
Arunachal Pradesh	15	15						
Assam	57	57	21		5			
Bihar								
Chandigarh	147	147	43	2	27		6	55100
Chhattisgarh								
Dadra & N.H	7	7						
Daman & Diu								
Delhi	8	8	1					
Goa	89	102	2					
Gujarat	765	755	91	1	67	20	50	1142000
Haryana	147	147	43	2	27		6	55100
Himachal Pradesh	21	18	2				1	30000
Jammu & Kashmir		-						
Jharkhand								
Karnataka	102	102	8					
Kerala	51	49	5	0	1			35000
Lakshadweep								
Madhya Pradesh	563	524	86	14	66	33	67	347500
Maharashtra	1860	1817	359	3	293	108	6	1216763
Manipur	24	24	0		2,0	100	Ü	1210,00
Meghalaya	6	5	· ·					
Mizoram	Ü							
Nagaland	21	21	8					
Odisha	25	25	Ü					
Puducherry	73	73	55					
Punjab	1000	999	199	5	243			52602
Rajasthan	608	53	36	10	7		3	4500
Sikkim	000	33	30	10			3	7300
Tamil Nadu	181	152	56	0	51	35	38	309500
Telangana	70	70	11	U	10	33	30	307300
Tripura	5	70	11		10			
Uttar Pradesh	3409	2468	1306	19	1138	364	776	1,64,02,450
Uttarakhand	3407	2400	1300	17	1130	304	770	1,04,02,430
West Bengal					 			
West Deligal					-			Rs.
Total	9254	7638	2332	56	1935	560	953	1,96,50,515

Source: States/UTs